NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT) No.351/2018

In the matter of:

Rabindra Nath Ghosh & Ors

Appellant

Vs

Jaytaratna Cold Storage Pvt Ltd & Ors

Respondent

Present:

Mr. Soumya Dutta, Mr Shaunak MItra, Advocates for appellant.

Mr. Saurabh Kalia, Mr. Aaryan Sharma, Mr. Patita Paban Bishwal, Advocates for R1, 19 and 20.

Mr. Neeraj Kumar Gupta, Advocate for R23.

ORDER

23.02.2021-Learned counsel for the appellant submits that during the pendency of this appeal there are some development for which he seeks permission to file an application. He is permitted to do so within a week with an advance copy of the application to the opponent counsel in physical form. List the matter on **22nd March**, **2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari] Member (Technical)

Bm/Kam